

GANDHI): (a) and (b). According to information reaching Government the Underground leader, Mowa Angami, with a gang of Nagas trained in China, has been on the border of Nagaland in Burma since August and has been making attempts to gain entry into Nagaland but without success so far. It is understood that Mowa Angami has split up his gang into small groups to facilitate their entry into Nagaland. Our security forces are aware of these developments and have taken necessary measures to prevent entry of these groups. Should these gangs manage to come in, in adequate numbers and restart hostilities, our security forces are in a position to deal with them effectively.

A. I. R. Mechanics Working on Live Transmitters

5019. SHRI D. N. PATODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that during the last 16 months six fatal accidents took place as A.I.R. Mechanics were made to work on live transmitters by their Officers;

(b) whether one of the workers also died of this accident;

(c) whether it is permissible under the safety regulations for any Officer to ask the Mechanics to work on live wires;

(d) if not, whether any high level enquiry has been conducted to find out as to how such orders were passed; and

(e) whether compensation has been paid to the deceased employees and the injured ones and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir. A. I. R. Mechanics are not required to work on live points when transmitters are working. During the last 16 months, there were five accidents involving six persons, *wz.* three Mechanics, one Cleaner, one Senior Engineering Assistant, and one Khalasi, working on transmitters. Of them, one accident involving one Mechanic was fatal and others were of minor nature.

(b) Yes, Sir. One Mechanic died as a result of one of these accidents.

(c) No, Sir.

(d) An inquiry was made and it was found that the deceased had not been required to work on live points, but had accidentally come into contact with a live point.

(e) An *ex-gratia* grant of Rs. 1,000/- has been made to the family of the deceased in addition to the voluntary assistance which members of the staff have given. Orders for payment of gratuity and extra-ordinary pension to the widow of the deceased have been issued. A proposal for a grant from the Compassionate Fund of India is under consideration of Government. In the case of the five other persons, no compensation was paid, as the accidents were of very minor nature.

Launching Ranges of Satellites

5020. SHRI D. N. PATODIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that more launching ranges are to be set up for the new project of launching satellites; and

(b) if so, whether locations thereof have been finalised?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Not yet Sir.

Gajendragadkar Commission's Report on Development of Kashmir

5021. SHRI D. N. PATODIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Gajendragadkar Commission in its report has suggested that Kashmir's development should be the special charge on the Centre considering the strategic and other importance of the region;

(b) if so, to what extent the State's development plans are being financed by the Centre at present; and

(c) Government's reaction to the suggestion mentioned in part (a) above?